Written Answers to		[4 MARCH, 2013]		Unstarred Questions		235
1	2	3	4	5	6	7
19.	Nagaland	16	197	10		
20.	Orissa	1384	295	246		22
21.	Punjab		441	3172	300	45
22.	Rajasthan	5050	57	1039		62
23.	Sikkim	98	267	2		
24.	Tamil Nadu	14152	660	1070	450	151
25.	Tripura		47	3		2
26.	Uttar Pradesh	1260	461	1617	1250	176
27.	Uttarakhand	534	1708	24		5
28.	West Bengal	22	396	396		148
29.	Andaman and Nicobar	365	8			
30.	Chandigarh					6
31.	Dadra and Nagar Haveli					
32.	Daman and Diu	4				
33.	Delhi					131
34.	Lakshwadeep					
35.	Pondicherry	120				3
	Others					1022
	Total	102772	19749	17536	5000	2554

Electrification of remote villages in Madhya Pradesh

†736. SHRI RAGHUNANDAN SHARMA : Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is a fact that Madhya Pradesh Government has sent proposals under the scheme of electrification of remote villages through unconventional energy sources;

[†]Original notice of the question was received in Hindi.

- (b) if so, the details about the number and the amount of the proposals; and
- (c) the action being taken on those proposals by the Ministry and by when the proposals would be sanctioned?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) Yes, Sir.

(b) and (c) Under the Remote Village Electrification (RVE) Programme, proposals have been received from Madhya Pradesh for financial support for creation of facilities for lighting/basic electricity through renewable energy sources in those remote unelectrified census villages and unelectrified hamlets of electrified census villages where grid extension is not found feasible by the State Governments and hence are not covered under the Rajiv Gandhi Gramin Vidyutikaran Yojana. Such proposals are sanctioned once they are complete in all respects and are in conformity with the provisions of the RVE programme. Support has been provided for coverage of 623 remote villages in Madhya Pradesh and Central Financial Assistance of around Rs. 34.65 crore has been released under the programme.

One proposal of 14 villages of Madhya Pradesh has been received and is currently under first round of appraisal.

Promotion of non-conventional energy sources

- 737. SHRIMATI SMRITI ZUBIN IRANI : Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:
- (a) the details of steps taken to promote non-conventional energy sources in the country during the last three years and thereafter scheme-wise and also the quantum of funds given to the State for the same;
- (b) whether there is huge amount with the State Governments which has not been spent during the above period; and
 - (c) if so, the details thereof and the steps taken for utilization of unspent funds?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) The Government is giving various fiscal and financial incentives, such as capital/interest subsidy, accelerated depreciation, concessional excise and customs duties to promote renewable energy in the country. Among other steps include preferential tariff for purchase of power generated from renewable sources, introduction of Renewable Energy Certificates and Renewable Purchase Obligation.

A capacity addition of 12,437 MW has been achieved from renewable energy sources during the last 3 years (2009-10 to 2011-12) and 2012-13 (till 31.01.2013),